GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA UNSTARRED QUESTION NO.2313 TO BE ANSWERED ON 5TH AUGUST, 2022

SALE OF RICE UNDER FSSAI NORMS FOR PRODUCTION OF ETHANOL

2313 SHRI A. A. RAHIM:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the quantum of stocked rice from the Food Corporation of India (FCI), meeting Food Safety Standard Authority of India (FSSAI) safety norms, is annually sold to distilleries for production of ethanol along with the economic cost of this rice; and
- (b) the rate at which this rice is sold to the distilleries?

A N S W E R MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

(a): The rice stocks available with Food Corporation of India (FCI) are meeting Food Safety Standard Authority of India (FSSAI) safety norms.

Under the Bio-fuel Policy of Government of India during the Ethanol Supply Year (ESY) 2020-21, a total quantity of 49233 MT of rice was lifted by distilleries. During current ESY 2021-22, a total quantity of 435614 MT of rice has been lifted by distilleries from FCI upto 28-07-2022.

The economic cost of rice in 2021-22 (RE) is Rs 3597.17/quintal.

(b): The existing rate of supply of rice to distilleries for ethanol production under the Bio-fuel Policy is Rs 2000/quintal.
